

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION NO.4957
TO BE ANSWERED ON 26.03.2018

Faculty in Educational Institutions

4957. SHRI RAJENDRA AGRAWAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is aware of the wide prevalence of academic inbreeding in educational institutions wherein universities appoint candidates who have Ph.D. from them as faculty members in preference to outsiders even when the latter is better qualified;

(b) if so, the details thereof and the reasons therefor;

(c) whether the practice of academic inbreeding hampers quality research output in the country; and

(d) if so, the details thereof and the corrective steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. SATYA PAL SINGH)

(a) to (d): In order to attract talented and quality manpower in the teaching profession, the University Grants Commission (UGC) has notified the Regulations on Minimum Qualifications for Appointment of Teachers and Other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education, 2010. These principal regulations along with their subsequent four amendments notified up to 2016 lay down principles and guidelines for recruitment and promotion of faculties. These regulations are mandatory in nature and are to be followed by all Universities.

However, the Universities are autonomous bodies created either under the Central Act or State Act and the onus of filling up the vacant posts lies with them.
